

(J.H.C. Sch. 1-7)

From:

Sunil Kumar Singh No.1,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2021-22/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Rajeev Ranjan, District & Addl. Sessions Judge, Bokaro
2. Sri Manoranjan Kumar No.II, Chief Judicial Magistrate, Bokaro
3. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa
4. Sri Krishna Kant Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Chaibasa
5. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra
6. Sri Laxmikant, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chatra
7. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj
8. Sri Nirupam Kumar, Chief Judicial Magistrate, Daltonganj
9. Sri Sanjay Kumar Choudhary, District & Addl. Sessions Judge, Deoghar
10. Sri Manoj Kumar Prajapati, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar
11. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad
12. Sri Shashi Bhushan Sharma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad
13. Md. Taufiqul Hassan, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Dumka
14. Sri Nishant Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dumka
15. Sri Shambhu Lal Shaw, District & Addl. Sessions Judge, Garhwa
16. Sri Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Garhwa
17. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih
18. Sri Manoranjan Kumar No. I, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih
19. Sri Yogesh Chandra Verma, District & Addl. Sessions Judge, Godda
20. Sri Daya Ram, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Godda
21. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla
22. Sri Binod Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Gumla
23. Sri Ramesh Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh
24. Sri Parth Sarthi Ghosh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh
25. Sri Radha Krishan, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur
26. Sri Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Spl Judge, Economic Offences, Jamshedpur
27. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara
28. Sri Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamtara
29. Sri Rajesh Kumar No.1, District & Addl. Sessions Judge, Khunti
30. Sri Satyapal, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Khunti
31. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma
32. Md. Umar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Koderma
33. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar
34. Sri Manoj Kumar Ram, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Latehar
35. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga

36. Sri Chandan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga
37. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur
38. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Pakur
39. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh
40. Sri Rajesh Kumar No.II, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh
41. Sri Rajeev Anand, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi
42. Ms. Kumari Vaishali Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ranchi
43. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj
44. Sri Binay Kumar Lal, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj
45. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela
46. Ms. Manju Kumari, Chief Judicial Magistrate, Saraikela
47. Sri Madhuresh Kumar Verma, District & Addl. Sessions Judge, Simdega
48. Sri Anand Mani Tripathi, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA, Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for District Judges and Civil Judges (Sr. Div.) of Commercial Court (R-2) scheduled to be held on 2nd May, 2021.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for District Judges and Civil Judges (Sr. Div.) of Commercial Court (R-2) scheduled to be held on **2nd May, 2021**.

The topics proposed to be covered are:-

- *Jurisdiction of Commercial Court (Original & Appellate)
- *Arbitration matter under Section 34, in the light of latest case laws
- *Pre-institution mediation and settlement under chapter IIIA
- *Arbitration and Conciliation Act, 2015 with latest case laws
- *Trade Marks Act, 1999
- *Duties and responsibilities of Commercial Courts
- *Power of Commercial Court
- *Inspection of Courts and Office
- *Judgment writing/Model Judgment
- *Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.


The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,
Sd/- **Sunil Kumar Singh No.1**
Registrar (Administration)

Memo No. 1905 /Apptt.

Dated, Ranchi, the 26.04.2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 364/JAJ dated 11.04.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


26.4.21
Registrar (Administration)